

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 1218 of 1997.
(UNLISTED)

Date of Order: 27.10.97.

Present: Hon'ble Mr. M. S. Mukherjee, Administrative Member,
Hon'ble Mr. D. Purakayastha, Judicial Member.

BALI ORAON

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. P. Chatterjee, counsel
For the respondents: NONE.

O R D E R

This unlisted motion has been filed by Mr. P. Chatterjee, 1d. counsel for the petitioner, to-day, seeking a direction upon the respondents in terms of the Order previously passed by this Tribunal on 15.3.96 in O.A. No. 1153 of 1994. Mr. Chatterjee, 1d. counsel, also wants to withdraw this application with the submissions that he would make a self-contained representation before the respondents in this regard.

Under the circumstances, the petition is allowed to be withdrawn with the liberty to approach this Tribunal if legally warranted.

The application is disposed of as "withdrawn". No order as to costs. Plain Copy to the 1d. counsel for the petitioner.

(D. Purakayastha)
Member(J)

(M. S. Mukherjee)
Member(A)